

National Company Law Tribunal

Allahabad Bench

CP NO. (18)120/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: Rana Saria Poly Pack Pvt. Ltd Vs. Uniword

SECTION OF THE COMPANIES ACT/I & B CODE: 9 of 1 & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	RAHUL AGARWAL	ADVOCATE	OPERATIONAL CREDITOR	Rahul Agarwal
2.	SHUBHAM AGARWAL	ADVOCATE	OPERATIONAL CREDITOR	Shubham
3.	Amit Corp B	PCS	Respondent Company	Amit Corp B

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Parties are represented by their respective counsels and PCS. The final argument in respect of I & B petition are heard. Parties are at liberty to file written submission, if any, and to exchange a copy thereof with each other and to submit the same within a week. The order is reserved.

Dated:07.12.2017

H.P. Chaturvedi, Member (Judicial)

Typed by:  
Md.Zaid  
(Stenographer)